COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 224 OF 2016

Dated: 16th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s K.M. Sugar Mills Ltd.	**....**	**Appellant(s)**
Vs.		
Uttar Pradesh Electricity Regulatory Commission & Ors.	**....**	**Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 15.12.2016 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 30.12.2016 after serving copy on the other side.

List the matter on ***19.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt